

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-303
IB-2419/ND/2019

IN THE MATTER OF:

Anupam Kumar Thakur

Vs

Asian Developers Ltd

...Applicant

...Respondent

SECTION

U/s. 7 of IBC,2016

Order delivered on 24.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

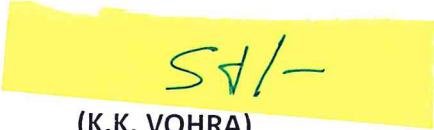
PRESENT:

For the Applicant : Adv. Nikunj Hurria

For the Respondent :

ORDER

Arguments heard. Reserved for orders.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Rakhi